

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-43/2024/10784 /A

From :- Shri Chatra Bhukhan Gogoi,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

Dated Guwahati the 2nd November, 2024.

Sub: **Earned Leave.**

Ref:- Your letter dtd. 28.10.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **earned leave w.e.f. 28.10.2024 to 07.11.2024** (prefixing 26.10.2024 and 27.10.2024), subject to submission of your Leave Admissibility Report from the Office of the Accountant General (A&E), Assam.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No.HC.VII-43/2024/10785-10786 /A, dated 02-11-2024
Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. (Copy of the application in prescribed format is enclosed herewith).
- ✓ The Project Manager, Gauhati High Court, Guwahati.

Ch
29/11/2024
REGISTRAR (VIGILANCE)
Quila